

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 154 of 2013 &**  
**I.A. No.222 of 2013**

**Dated : 17<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

<b>M/s Lanco Kondapalli Power Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Andhra Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

**Counsel for the Appellant(s) : Mr. Anand K. Srivastava**

**Counsel for the Respondent(s) : Mr. K.V. Mohan &**  
**Mr. K.V. Balakrishanan for R-1**  
**Mr. Anand K. Ganesan**  
**Ms. SMandakini wapna Seshadri R-2 R-7**

**ORDER**

Matter taken up today. The Learned Counsel for the parties present. Necessary clarification sought.

**Judgment is reserved.**

**(Justice Surendra Kumar)**  
**Judicial Member**  
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**(Rakesh Nath)**  
**Technical Member**